

commercialpending

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Next Date	Purpose	Act Section
1	SplCS/1/2016	Ramdeobaba Charitable Society Akola Vs Akola Municipal Corporation Akola	Sarda S.S. (P),	17-12-2016	08-01-2019	Hearing	Civil Procedure codes--suit,for,recovery
2	SplCS/1/2017	Deepak Rameshkumar Zambad Vs M/s Malokar and Krishna Builders and Developers Thr its Partner Bharat Shantilal Ruparel	V. C. Ingle(P),	24-04-2017	20-12-2018	Order	Civil Procedure codes-- Suit,for,specific,performance,of,contract,cancellation,of,sale,deed,possession,and,f
3	SplCS/1/2018	Anilkumar Gokulchand Sharma Vs State of Maharashtra	H. A. Junare(P),	03-07-2018	10-12-2018	Say / Hearing on Exh____Ready	Civil Procedure codes--6
4	SplCS/2/2018	Vidarbha Irrigation Development Corporation Nagpur thr the Executive Engineer Vs M/s TNT Infrastructure Pvt Ltd	B.V. Kale(P),	15-09-2018	15-12-2018	Notice_Unready	Civil Procedure codes--6